

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/2251/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Abubakkar Siddique,  
Member,  
Motor Accident Claims Tribunal,  
Silchar, Cachar.

Dated Guwahati the 12<sup>th</sup> April, 2018.

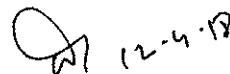
Sub: **Withdrawal of Casual Leave.**

Ref:- Your letter No.SMACT/I/18/5/267, dtd. 09.04.2018

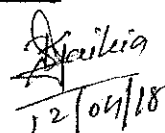
Sir,

With reference to the above, I am directed to inform you that, your prayer withdrawal of your application dated 07.04.2018, praying for 4 (four) days Casual Leave on 09.04.2018, 10.04.2018, 11.04.2018 & 12.04.2018 along with station leave permission from 08.04.2018 to 16.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 12-4-18

**JOINT REGISTRAR (VIGILANCE)**

  
12/04/18